

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.No. 1/2025-RC

DATED:27-10-2025

NOTIFICATION

It is hereby informed that the High Court for the State of Telangana has issued Notification No. 1/2025-RC, dated 2-1-2025 inviting applications through online for direct recruitment to the posts of **Stenographer Grade-III** as per the Telangana Judicial Ministerial and Subordinate Service Rules, 2018, and the candidates were subjected to Skill Test.

The High Court duly following the relevant rules and procedures, hereby declares that the candidates with the following hall ticket numbers have been provisionally selected to the post of **Stenographer Grade-III** in the Judicial Districts of the State of Telangana:

1. Bhadradri Kothagudem

TSHC25008899

2. City Civil Court, Hyderabad

TSHC25075785

3. City Small Causes Court, Hyderabad

TSHC25101782

4. Jagtial

TSHC25033998

5. Jangaon

TSHC25000980

6. Kamareddy

TSHC25010400 TSHC25029226

7. Karimnagar

TSHC25022031

8. Khammam

TSHC25015390	TSHC25016988
--------------	--------------

9. Mancheria

TSHC25016682

10. Medchal-Malkajigiri

TSHC25007467	TSHC25009828	TSHC25036226	TSHC25041112
TSHC25049027	TSHC25055351	--	--

11. Sessions Judge, Hyderabad

TSHC25049939

12. Nalgonda

TSHC25028877	TSHC25050879	TSHC25101317
--------------	--------------	--------------

13. Naryanpet

TSHC25067044

14. Nirmal

TSHC25033797

15. Nizamabad

TSHC25007717	TSHC25011879
--------------	--------------

16. Rajanna Siricilla

TSHC25013424	TSHC25029504	TSHC25063753
--------------	--------------	--------------

17. Rangareddy

TSHC25020591	TSHC25048281
--------------	--------------

18. Siddipet

TSHC25012042	TSHC25101027
--------------	--------------

19. Suryapet

TSHC25015090	TSHC25016650	TSHC25067519	TSHC25101604
--------------	--------------	--------------	--------------

20. Wanaparthi

TSHC25002845	TSHC25010570
--------------	--------------

21. Warangal

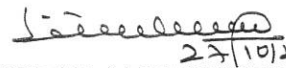
TSHC25057209

22. Yadadri Bhongir

TSHC25033440

NOTE:

1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms.No. 124 dated 30.8.2018.
2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.
3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,
 - a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
 - b) That his/her character and antecedents are such as to qualify him/her to such service.
4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.
5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.


 27/10/2018
REGISTRAR (ADMINISTRATION)
FAC. REGISTRAR (RECRUITMENT)